

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) 125/10/HDB/2017
NAME OF THE COMPANY	Neutrino Power Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of Bahrain & Kuwait
NAME OF THE RESPONDENT(S)	Neutrino Power Systems Pvt Ltd
UNDER SECTION	Sec 10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Counsel	9908011272	Sy Ad

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VVS N Raju	Advocate	9866446467	VVS
DVA S Ravi Prasad	Advocate	9940234079	Prasad

ORDER

Heard Mr.V.K.Sajith, Learned Counsel for the Petitioner and Mr.VVS N Raju along with Mr.DVAS Ravi Prasad, Learned Counsels for the Respondent.

Orders Reserved.


Member (T)

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Member (J)